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% 19.05.2009

Present: Ms Prem Lata Bansal with Ms Anshul Sharma for the  
appellant.  
Mr Prakash Kumar for the respondent.

**+ ITA Nos 1058/2008, 1109/2008**

\* It is not disputed before us that the matter stands covered by  
the decision of this Court in *Commissioner of Income Tax vs  
Lufthansa German Airlines: ITA Nos 306/2005 & 123/2006*  
decided on *13.04.2009*. Appeals are accordingly dismissed.

VIKRAMAJIT SEN, J

RAJIV SHAKDHER, J

MAY 19, 2009

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